NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No.50/ BB/ 2017	-	Admission	Rule-6(2) of I&B	Lease Plan India Pvt. Ltd., Vs Camson Bio Technologies Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

REPRESENTATION TO WHOM

Description of Pethones

Advocate gas Pethones

Description of Pethone

Counsel for petitioner is present. M/s. Kumar & Bhat, Advocates, have filed vakalat for respondent. He requested for time to file objections.

List it on 05.09.2017.

MEMBER (J)

MEMBER (T)